

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

\* \* \*

Date of Decision: 14.7.98

OA 44/95

Bhawani Singh, Driver 'C' in Loco Shed, Northern Railway, Churu.

... Applicant

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Bikaner Division, Bikaner.
3. Divisional Mechanical Engineer (P), Northern Railway, Bikaner.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.J.K.Kaushik

For the Respondents

... Mr.S.S.Vyas

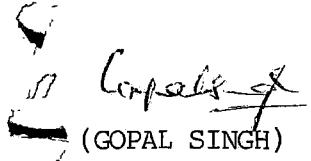
O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

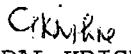
Applicant, Bhawani Singh, in this application under Section 19 of the Administrative Tribunals Act, 1985, has prayed for a direction to the respondents to consider his case for regular promotion to the post of Goods Driver under the restructuring scheme in terms of the modified selection procedure.

2. We have heard the learned counsel for the parties and have carefully gone through the records of the case.

3. Counsel for the applicant has stated that the applicant has been selected for the post of Goods Driver and his name has been placed in the panel. The grievance of the applicant has been redressed. This application has become infructuous. It is, therefore, dismissed. No order as to costs.

  
(GOPAL SINGH)  
ADM.MEMBER

VK

  
(GOPAL KRISHNA)  
VICE CHAIRMAN